

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 608 (ND)/2017

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Ms. Mamatha Vs. AMB Infrabuild (P) Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Chayan Sarkar, Advocate

For the Respondent: None

**ORDER**

Notice to the Respondent vide all modes including electronic mode returnable on 18<sup>th</sup> January, 2018 as well through the process of the Bench. Affidavit of service be filed.

-s-d-1  
(Ina Malhotra)  
Member (J)